

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2066 OF 2006

M/S. SBHOBIKA ATTIRE

Appellant (s)

VERSUS

NEW INDIA ASSURANCE CO. LTD. & ANR.

Respondent(s)

15/9/2006 This Appeal was called on for judgment today.

For Appellant(s) Mr. V. Balachandran,Adv.

For Respondent(s) Mr. Pranab Kumar Mullick,Adv.

Hon'ble Mr. Justice Altamas Kabir pronounced the judgment
of the Bench

comprising Hon'ble Dr. Justice AR.Lakshmanan and self.

The Appeal is allowed in terms of the signed judgment. No order as to costs.

(Pardeep Kumar)

(Radha R. Bhat

ia)

Court Master

Court Maste

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(signed reportable Judgment is placed on the file)